

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 05/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Mr. Kiran R. Ganatra

V/s.

M/s. E. Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Simil Purohit	Counsel for the Appellant	
2.	Adv. Trupti Shetty Adv. Sarah Thanawala	Advocates for the Appellant 1/b Dhruve Chadha & Co.	
3.	Mr. Ashish Kamat Mr. Durgaprasad Pogari	Counsel for Respondent no 1 Advocates for Respondent no 1 1/b PDS Legal	

Order

Company Appeal No.5/58,59/NCLT/MB/MAH/2016

Both the parties are directed to file written submissions.

List this matter on 23.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)